

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANIPAT.

PUBLIC NOTICE

Whereas vide Advertisement issued in newspapers "The Statesman, New Delhi" and "Dainik Chetna, Bhiwani", 10 (Ten) posts of Stenographer Grade-III i.e. 05(Five) posts of Stenographer Grade-III in place of Stenographer Grade-II purely on adhoc basis for a period of six months or till the Stenographer Grade-III become eligible for their promotion, whichever is earlier and 05 posts of Stenographer Grade-III on adhoc basis for a period of six months or till the regular appointments are made by the Hon'ble High Court, whichever is earlier, were advertised on 14.02.2020. Thereafter, public notice was issued on 09.03.2020, thereby intimating the candidates who had applied for the post of Stenographer Grade-III (Adhoc basis) in District and Sessions Courts, Panipat in pursuance of advertisement published on 14.02.2020 that the Stenography Test for the above said posts would be held on 15.03.2020. On 13.03.2020, another notice was issued for postponment of the test keeping in view the outbreak of epedemic of the Novel Coronovavirus (COVID-19).

Now, in pursuance of the advertisement dated 14.02.2020, it is informed to all the candidates who had applied for the above mentioned posts of Stenographer Grade-III on adhoc basis, that the Stenography test for the concerned posts has been scheduled to be held on 14.03.2021 at Arya P. G. College, opposite Bus Stand, G T Road, Panipat, as per schedule given below:

Sr. No.	Roll No.	Date of Test	Reporting Time
1.	1 to 400	14.03.2021	9:00 AM
2.	401 to 822	14.03.2021	12:00 Noon

Note: Candidates are required to bring their Identity Proof (Adhaar Card, Voter ID Card etc.). No candidate will be entertained after his/her reporting time. Any change will be intimated on the website of District and Sessions Court, Panipat.


District & Sessions Judge,
Panipat.